

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: 441/2000

Applicant (s) G. R. Bagaria
Advocate for Applicant (s)

Respondent (s) UoD
Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<u>23/10/02</u>	On 441/2000 Mr. P.P. Mathur, Counsel for applicant Mr. T.P. Sharma, Counsel for respondent. Mr. P.P. Mathur says that this matter shall be argued by Mr. R.V. Mathur, who has not come to the court today. He prays for short adjournment. Put up on 28/10/02 for admission.  G. L. GUPTA VICE CHAIRMAN (GOPAL SINGH) ADMINISTRATIVE MEMBER
<u>29/10/2002</u> copy sent/given to Mr. <u>178, 179</u> dated <u>31.10.02</u>	Mr. P.P. Mathur, Counsel for applicant. Mr. T.P. Sharma, Counsel for respondent. Mr. Mathur says that after filing this O.A. the representation made by the applicant against the impugned order dated 21-9-1998, has been rejected and now, his client wants to file a fresh O.A. challenging the said rejection order. Consequently, the O.A. is dismissed as withdrawn. The applicant shall be at liberty to file a fresh O.A. in accordance with law. No order as to costs.  G. L. GUPTA VICE CHAIRMAN (GOPAL SINGH) ADMINISTRATIVE MEMBER